

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.321
IB-724/59/ND/2020

IN THE MATTER OF:

M/s. Avani Mining Private Limited
Vs.
ROC, Delhi & Anr.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 59 IBC code 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :
For the V. Liquidator : Adv. Pooja Singh - Counsel

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **21.02.2023.**

-SD-
(Court Officer)